

been shortfall in the production of PAS and its salts only. Production of PAS and its salts is being tailored to demand as PAS and its salts are replaced by more recent drugs like Ethambutol, Rifampicin, etc.

(c) Does not arise.

New schemes of Hindustan Photo Film Mfg. Co.

3151. SHRI R. PRABHU : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the new Schemes of Hindustan Photo Film Manufacturing Co. to be implemented in the next five years;

(b) whether the project for manufacture of colour films at Nilgiris has been finalised; and

(c) if so, when it is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Hindustan Photo Films Mfg. Co. Ltd., a public sector undertaking, have submitted the following proposals to government for investment decision :—

(i) Cine Colour Film Plant;

(ii) Scheme for manufacture of polyester base X-ray and graphic arts films; and

(iii) Scheme for manufacture of magnetic tapes.

No final decision has been taken by Government in regard to the setting up of these projects.

[Translation]

BEML Engine Project in Sagar, Madhya Pradesh

3152. SHRI NANDLAL CHOUDHARY: Will the Minister of DEFENCE be pleased to state;

(a) whether Bharat Earth Movers Ltd.,

propose to set up an engine project in Sagar in Madhya Pradesh;

(b) the cost involved in this project;

(c) the types of engines proposed to be manufactured in this project; and

(d) the number of the persons likely to be provided employment in this project ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) to (d). A proposal of M/s Bharat Earth Movers Ltd., a Defence Public Sector Undertaking, for manufacture of engines to be used in different types of heavy earth moving equipments, is under examination. Investment of about Rs. 30 crores with employment potential of approximately 1500 persons has been indicated.

A request has been received from the Government of Madhya Pradesh for setting up the project in Sagar, M.P.

The request of the State Government would be considered on merits as and when a decision is taken regarding investment in the project.

[English]

Appointment of Additional Judges in Karnataka High Court

3153. SHRI V.S. KRISHNA IYER : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of cases pending in Karnataka High Court for disposal at the end of February, 1985;

(b) how many posts of Judges are vacant in Karnataka High Court; and

(c) whether Government propose to appoint additional Judges to clear the pending cases ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a) As per information furnished by the Registrar of the Karnataka High Court, 95,602 cases were pending on 1.3.1985.

(b) As on 8.4.1985, there was one post